

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**LOK SABHA**

**UNSTARRED QUESTION NO. 2048**  
TO BE ANSWERED ON 01.08.2023

**EDUCATION FOR VISUALLY IMPAIRED, DEAF AND DUMB**

2048# SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any steps have been taken by the Union Government for the education of children with disabilities such as visually impaired and deaf and dumb and if so, the details thereof;
- (b) the details of the children benefited under integrated education of the disabled children with pre-identified disabilities, State-wise including Chhatisgarh; and
- (c) the details of other education material provided by the Government to such children apart from the Braille method ?

**ANSWER**  
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) Relief to the disabled is a State subject by virtue of entry 9 of the State List of the Constitution of India. The Government enacted Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. The said Act provides for inclusive education under Sections 16 & 17 and free education for children with benchmark (40% or more) disabilities under Section 31. However, the Central government supplements the efforts of the State governments for the welfare of persons with disabilities. The Department of Empowerment of Persons with Disabilities (Divyangjan) under the Ministry implements a central sector scheme, namely Deendayal Divyangjan Rehabilitation Scheme (DDRS). Under this scheme, grant-in-aid is provided to Non-Governmental Organizations (NGOs) running various projects for the welfare of persons with disabilities (PwDs). Details of model projects supported under the DDRS Scheme for the education of children with disabilities such as visually impaired and deaf and dumb is at **Annexure-I** and State-wise disabled children including visually impaired and deaf and dumb children benefited under DDRS during last three years including the State of Chattisgarh is at **Annexure-II**.

Indian Sign Language Research and Training Centre (ISLRTC), New Delhi developed and implemented a two-year course Diploma in Teaching Indian Sign Language (DTISL) specifically for students with hearing disabilities. The DTISL course aims to train the students to become teachers of Indian Sign Language. The course is approved by RCI and has been conducted at ISLRTC since 2019. ISLRTC in collaboration with NCERT is working to convert textbooks of classes I-XII into Indian Sign Language to provide educational material to deaf children in an accessible language. Textbooks of classes I-VI have been converted into ISL. The ISL content is available for free on various platforms such as DIKSHA portal and ISLRTC's YouTube channel. This institute has developed an Indian Sign Language Dictionary of 10,500 terms including terms of everyday use and academic terms. The dictionary is available for free on DIKSHA portal, ISLRTC's YouTube channel, Google Drive and on an app called Sign Learn app.

National Institute for the Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun is running a Senior Secondary Model School for the Children with Visual Disabilities (Divyangjan) at Dehradun, Uttarakhand affiliated to CBSE, and is imparting education to 247 children with visual impairment from Class Nursery to Class 12th. The Department of Special Education and Research is conducting D.Ed. SE. (VI), B.Ed. SE. (VI, MD, DB) and M.Ed. SE. (VI) for the development of manpower (Teachers) for the education of children with visual impairment in special schools and Inclusive schools. NIEPVD provided Accessible learning material to children with visual impairment are as follow:

1. E-Pub/Daisy
2. Human narrated recording
3. Large Print/Audio Books
4. OCR- Structure E-Pub without proofreading
5. Tactile Diagrams
6. Online service through Sugamya Pustakalya

NIEPVD also distributed assistive devices to children with visual impairment through ADIP Scheme.

National Institute for the Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad caters to the needs of Persons with Intellectual Disabilities. The Institute is running Special Education Centre for Children with Intellectual Disabilities at its Headquarters, Secunderabad and its Regional Centres at NOIDA, Navi Mumbai and Kolkata, besides, running a Model Special Education Centre at NOIDA. The class rooms in these centres for Children with IDs range from pre-primary to pre-vocational. It runs inclusive school at MSEC, NOIDA wherein, Children with Intellectual Disabilities are provided education along with normal children. Number of students in the inclusive school is 28 Special children and 118 normal children. NIEPID has developed Teaching/Learning Material for facilitating educating Children with Intellectual Disabilities. For the education of Persons with Visual Impairment and Hearing Impairment, the Composite Regional Centre under the control of NIEPID have distributed Universal Braille kits and Braille cane, smart phones, behind the ear aids daisy player and tablet.

National Institute for Locomotor Disabilities (NILD), Kolkata provided following facilities to Visually impaired:

- a. Development/Training for sensory integration
- b. Orientation & Mobility Training
- c. Training for independence in daily living skills
- d. Reading /writing with Braille
- e. Participation in outdoor co-curricular activities such as games, recreation and play.

NILD, Kolkata provided services to visually impaired children 1120 and 1140 during 2021-22 and 2022-23 respectively. NILD has provided education material i.e. Taylor frame, ABACUS, Signature guide, Geometry Kit, Draught Board, Tactile board, Stylus Smartphone, Low Vision aids & Tactile Aids.

National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai runs a Model School with categories of children having multiple disabilities with the capacity of 120 students such as Autism Spectrum Disorder Unit (ASD), Cerebral Palsy Unit (CP), Deaf Blind Unit (DB), Transition and Early Childhood Special Education (ECSC). NIEPMD provided education material under ADIP Scheme.

The Department is implementing the Scheme of 'Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP)'. Under the ADIP Scheme, aids and assistive devices are also distributed to school-going children with special needs under the provision of ADIP- SSA (Samagra

Shiksha Abhiyan). The State-wise details of aids and assistive devices distributed in the last three years including the state of Chhattisgarh is at **Annexure-III**. Aids & assistive devices that are provided to Children with Special needs (CWSN) include Smart Phone with Screen Reader, Tablet, Daisy Player, and Teaching/ learning materials Kits(TLM-Kits).

Department is also implementing the following schemes of scholarship for persons with disabilities:-

- (1) Pre-matric Scholarship (for Class IX & X);
- (2) Post-matric Scholarship (for Class XI to Post-graduate Degree/Diploma);
- (3) Top Class Education Scholarship (for Graduate and Post-Graduate Degree/Diploma in notified institutes of excellence in education);
- (4) National Fellowship for PwDs(For M.Phil and Ph.D in Indian Universities);
- (5) National Overseas Scholarship (for Master's Degree/Ph. D. in Universities abroad); and
- (6) Free Coaching (to appear for competitive examinations conducted by Union/State Public Service Commissions for Government jobs and admission to technical and professional courses).

Details of the beneficiaries under the scholarship scheme is at **Annexure-IV**.

The Department of School Education & Literacy, Ministry of Education has launched an overarching programme for the school education sector viz; Samagra Shiksha Scheme. There is a dedicated Inclusive Education component for the education of Children with Special Needs as an integral part of Samagra Shiksha. The scheme covers all children with disabilities as mentioned in the schedule of disabilities of the Rights of Persons with Disabilities (RPwD) Act, 2016. The Samagra Shiksha is being implemented through State Governments/ UT Administrations and the Central Government is providing financial support to the States/UTs. Through this component, Children with Special Needs are provided support via specific student oriented interventions such as identification and assessment camps, provision of aids, appliances and assistive devices, transportation, scribe and escort allowance support, Braille books and large print books for children with visual impairment, stipend for girls with special needs and teaching-learning materials etc. in order to appropriately address their unique educational requirements in general schools. Capacity building of general teachers and special educators on meeting learning needs to provide quality education to children with disabilities and improve their learning outcomes, are also covered. Further, individualized support is also provided through therapeutic interventions at the block level. The focus of Samagra Shiksha is on providing inclusive education to children with special needs wherein, children regardless of their abilities/disabilities participate and learn together in the same class, thus creating an enabling educational environment for all students. Under IE component of Samagra Shiksha financial assistance @Rs.3500/- is provided for all the enrolled CWSN and the ones receiving home based education services. Girls with disabilities receive special focus and efforts under the scheme to help them gain access to schools, as also to provide motivation and guidance for developing their potential. An amount of Rs.200/- per month for 10 months (Rs.2000/- PA), through Direct Benefit Transfer, is given to disabled girls as stipend to encourage them to come to school. The State & UT-wise enrolment of CWSN from pre-primary to higher secondary, as per UDISE+ 2021-22 is at **Annexure-V**.

**Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2048 for answer on 01.08.2023**

**Details of Model Projects under DDRS for visually impaired and deaf and dumb**

**I. Special School for the children with Hearing Disability with option for Home Based Rehabilitation and Community-Based Rehabilitation Project-**

The emphasis of this project is on development of language and communication skills and academics. The basic objective of the special education for this project is to assist the children with hearing disability to lead as normal a life as possible through education.

**II. Special School for the children with Visual Disability (including Deafblindness) with option for Home Based Rehabilitation and Community-Based Rehabilitation Project and Low Vision Centre Project-**

In the special education for the children with visual disability, the main thrust is on communication skills and development of other sensory abilities, the end objective being to integrate these students in regular institutions of learning and society in general.

**Annexure-II**

**Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2048 for answer on 01.08.2023**

Details of disabled children benefited under DDRS during last three years

S.No.	Name of the State	2020-21	2021-22	2022-23
		No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	5620	4620	5605
2	Assam	248	488	753
3	Bihar	0	55	69
<b>4</b>	<b>Chhattisgarh</b>	<b>110</b>	<b>110</b>	<b>0</b>
5	Delhi	685	615	937
6	Gujarat	378	447	437
7	Haryana	505	292	444
8	Himachal Pradesh	212	144	89
9	Karnataka	373	389	685
10	Kerala	1656	1883	2081
11	Madhya Pradesh	822	682	803
12	Maharashtra	2049	1677	523
13	Manipur	1523	1478	2681
14	Meghalaya	322	84	361
15	Mizoram	20	0	61
16	Nagaland	47	0	60
17	Odisha	5953	5306	4776
18	Punjab	272	505	682
19	Rajasthan	370	528	546
20	Tamil Nadu	706	1267	1320
21	Tripura	0	0	44
22	Uttar Pradesh	3580	3604	3249
23	Uttarakhand	144	142	125
24	West Bengal	1935	1389	4424
25	Telangana	3932	4397	4389
26	Puducherry	80	71	205
Total		31542	30173	35349

## Annexure –III

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2048 for answer on 01.08.2023

Details of the distribution of Aids and Assistive Devices under ADIP-SSA in the last 03 years

S.No.	State/UTs	2020-21	2021-22	2022-23
		Number of beneficiaries covered	Number of beneficiaries covered	Number of beneficiaries covered
1	Andhra Pradesh	7178	0	4156
2	A&N Island	166	145	0
3	Arunachal Pradesh	0	0	0
4	Asom	3029	2718	4051
5	Bihar	0	0	4615
6	Chandigarh	70	128	106
7	Chhattisgarh	0	0	0
8	Dadar & Nagar Haveli	92	0	92
9	Daman & Diu	0	22	23
10	Delhi	0	2135	0
11	Goa	0	0	0
12	Gujarat	7693	9476	17393
13	Haryana	0	1988	2961
14	Himachal Pradesh	2620	907	1350
15	Jammu & Kashmir	2010	0	
16	Jharkhand	0	2307	7228
17	Karnataka	0	0	0
18	Kerala	0	0	0
19	Lakshdweep	0	0	0
20	Madhya Pradesh	6918	15352	10690
21	Maharastra	13206	8932	193
22	Manipur	0	0	
23	Meghalaya	0	0	1343
24	Mizoram	0	0	
25	Nagaland	0	0	
26	Orissa	6999	4982	2536
27	Pondicherry	57	0	0
28	Punjab	0	6035	5902
29	Rajasthan	6398	0	4941
30	Sikkim	0	0	0
31	Tamil Nadu	1513	15091	6487
32	Telangana	0	3012	0
33	Tripura	0	0	1308
34	Uttar Pradesh	32860	20371	19455
35	Uttarakhand	1012	526	1062
36	West Bengal	7050	3615	13089
<b>Total</b>		<b>98871</b>	<b>97742</b>	<b>108981</b>

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2048 for answer on 01.08.2023

Details of beneficiaries under scholarship scheme during the last 03 years

S.No.	State/UTs	2020-21	2021-22	2022-23	Grand Total
		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1	ANDAMAN AND NICOBAR	0	0	0	0
2	ANDHRA PRADESH	201	1343	3070	4614
3	ARUNACHAL PRADESH	0	0	0	0
4	ASSAM	19	783	71	873
5	BIHAR	902	2277	1257	4436
6	CHANDIGARH	1	34	90	125
7	CHHATTISGARH	7	1125	612	1744
8	DADRA & NAGAR HAVELI	1	15	28	44
9	DAMAN & DIU	0	0	1	1
10	DELHI	8	311	502	821
11	GOA	6	26	25	57
12	GUJARAT	1379	1577	1240	4196
13	HARYANA	111	275	285	671
14	HIMACHAL PRADESH	78	186	179	443
15	JAMMU AND KASHMIR	545	594	547	1686
16	JHARKHAND	99	145	762	1006
17	KARNATAKA	1239	3331	3026	8602
18	KERALA	4192	5095	4932	14219
19	LADAKH	0	0	0	0
20	LAKSHADWEEP	0	0	0	0
21	MADHYA PRADESH	4003	5661	8765	32648
22	MAHARASHTRA	459	1490	691	2640
23	MANIPUR	7	0	32	39
24	MEGHALAYA	0	6	5	11
25	MIZORAM	5	11	12	28
26	NAGALAND	45	6	2	81
27	ODISHA	1495	2699	3168	7362
28	PUDUCHERRY	27	95	46	168
29	PUNJAB	1019	1393	1094	3506
30	RAJASTHAN	76	1856	1084	3016
31	SIKKIM	3	3	1	7
32	TAMIL NADU	2000	4383	6448	12831
33	TELANGANA	95	1340	2936	4371
34	TRIPURA	66	186	245	497
35	UTTARAKHAND	142	259	229	630
36	UTTAR PRADESH	7177	5114	2318	14609
37	WEST BENGAL	660	512	459	1631
<b>TOTAL</b>		<b>26067</b>	<b>42131</b>	<b>44162</b>	<b>127613</b>

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2048 for answer on 01.08.2023

**State & UT-wise enrolment of CWSN from pre-primary to higher secondary**

S.No.	States/Uts	CWSN Enrolment
1	Andman and Nicobar	527
2	Andhra Pradesh	92262
3	Arunachal Pradesh	3038
4	Assam	55245
5	Bihar	177989
6	Chandigarh	3755
7	Chhattisgarh	77249
8	Dadra & Nagar Haveli & Daman & Diu	1178
9	Delhi	27026
10	Goa	3779
11	Gujarat	73912
12	Haryana	25718
13	Himachal Pradesh	6864
14	Jammu & Kashmir	19867
15	Jharkhand	51665
16	Karnataka	98961
17	Kerala	138413
18	Ladakh	1052
19	Lakshadweep	208
20	Madhya Pradesh	139258
21	Maharashtra	260251
22	Manipur	4759
23	Meghalaya	4601
24	Mizoram	3976
25	Nagaland	4084
26	Odisha	146512
27	Puducherry	2288
28	Punjab	66776
29	Rajasthan	80910
30	Sikkim	1320
31	Tamil Nadu	156359
32	Telangana	40014
33	Tripura	3914
34	Uttar Pradesh	327385
35	Uttrakhand	5080
36	West Bengal	160599
	<b>Total</b>	<b>2266794</b>

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